

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-27/2005/15/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the ¹⁶ 5 January, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/WKA/2022/CL-SL/3/109-111, dtd. 20.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Civil vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for. Further, the Chief Judicial Magistrate-cum-Civil Judge (Sr. Div) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div)-cum-JMFC, West Karbi Anglong will remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/2005/16-17/A, dated , 05-01-2024

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)